

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 28st January, 2016

No. HC.XI-06/2015/67/RC: In exercise of the powers conferred under Article 229 of the Constitution of India and in supersession of all Rules/ orders, Hon'ble the Chief Justice (Acting) of the Gauhati High Court has been pleased to amend/ modify the qualification for appointment of persons in Class IV (Group-D) posts in the Principal Seat of the Gauhati High Court and its Outlying Benches, in the following manner:

"A candidate for appointment to the post of Class-IV (Group-D) in the Service of Gauhati High Court and its Outlying Benches must possess the minimum educational qualification of Class-VIII standard; and those who have passed HSSLC or above shall be ineligible to apply for the said posts. Candidates possessing special skills may be given preference on need basis."

This shall be inserted as Rule 6(d) in the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967."

By order,
Sd/-

H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.XI-06/2015/68-85/RC dated 28.01.2016

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.

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6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
7. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
12. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
13. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
17. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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